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TAKING OVER OF COKING COM, MINES

491. SHRI KALYAN ROY:

SHRI BHUPESH GUPTA:

SHRI M. V. BHADRAM;

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to State:

- (a) whether it is a fact that the coking coal mine owners have re presented to Government not to take over their coal mines; and
- (b) if so, whether Government have abandoned the idea to take over the coking coal mines in view of this representation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO): (a) No, Sir.

(b) Does not arise.

REMITTANCES BY FOREIGN FIRMS IN INDIA

492. DR. BHAI MAHAVIR:

SHRI Y. ADINARAYANA REDDY:

SHRI KOTA PUNNAIAH:

SHRI JAGAT NARAIN:

SHRI SYED HUSSAIN:

SARDAR D. K. JADHAV:

DR. (MRS.) MANGLADEVI TALWAR:

SHRI ARJUN ARORA:

SHRI SITARAM JAIPURIA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government have placed new restrictions on the remittances made by collaborating foreign firms in India;
- (b) if so, whether these restrictions are likely to discourage future collaboration agreements;
- (c) how much amount was thus remitted abroad during the last three years year-wise; and
- (d) whether Government are considering any proposal to link the remittances by foreign firms in India to their export earnings and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) No, Sir.

to Questions

- (b) Does not arise.
- (c) Remittances made abroad on account of dividends, royalty payments and technical know-how fees during the years 1966-67 to 1968-69 are as under:

(R-i. Crores)

	Preliminary Figures			
Dividends	1966-67		1967-68	1968-69
		28.77	32.68	30 · 25
Royalties		5.13	4.32	4.78
Technical kn how fees	ow-	10-43	14.68	17 - 97

(d) There is no proposal to link remittances of foreign companies working in India to their export earnings. It is, however, proposed to impress upon foreign companies having export potential for their products the necessity of augmenting their exports in view of the foreign exchange facilities extended to them.

PUBLIC SECTOR UNDERTAKINGS

493. DR. SALIG RAM:

SHRI KRISHAN KANT:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to reconstitute the Board of Directors of all the Public Sector Enterprises to improve their functioning by including professionally competent directors; and
- (b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b) The Boards of Directors of Public Enterprises are normally reconstituted every year after the Annual General Meetings. While it has been accepted that it may not be possible to lay down qualifications in precise terms which could be prescribed for appointment to the Boards of Directors, professional competence of persons appointed to the Boards is always taken into account